

**BEFORE THE NATIONAL GREEN TRIBUNAL  
(PRINCIPAL BENCH), NEW DELHI  
ORIGINAL APPLICATION NO. 459/2018  
(EARLIER O.A.NO. 196 OF 2014(CZ))**

**NEXT DATE: 07/01/2021**

**IN THE MATTER OF:**

RASHMI SINGH

...APPLICANT

VERSUS

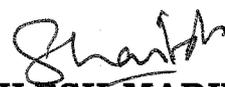
NTPC LTD. & ORS.

...RESPONDENTS

**I N D E X**

SL.NO.	PARTICULAR	PAGE NO.
1.	Affidavit by NTPC Ltd. placing the quarterly progress report in terms of order dated 21/07/2020 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 2728/2020.	1-2
2.	<b><u>Annexure-A/1</u></b> Status of work progress in setting-up of the FGD plant as on 21/12/2020.	3-21

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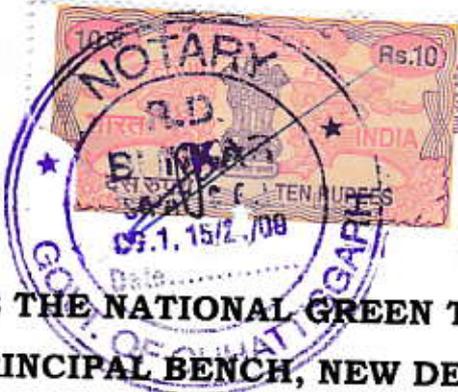
**(SHAILESH MADIYAL)**

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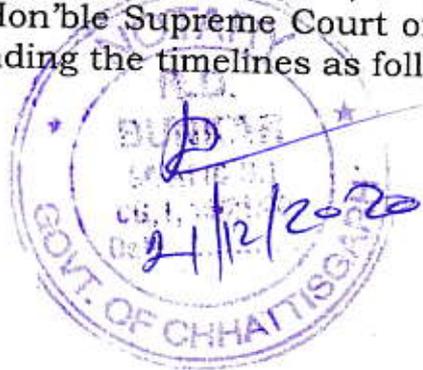
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**AFFIDAVIT BY NTPC LTD. PLACING THE QUARTERLY PROGRESS REPORT IN TERMS OF ORDER DATED 21/07/2020 PASSED BY THE HON'BLE SUPREME COURT IN CIVIL APPEAL NO. 2728/2020**

I, Pankaj Kumar Sharma, S/o. Sh I. D. Sharma, aged about 54 years, working as Dy. GM ( Environment Management), do hereby solemnly affirm and state as under:-

1. That I am the Authorised Representative of the Respondent No.1 in the above mentioned matter and as such I am well conversant with the facts and circumstances of the case and hence, I am competent to swear the present affidavit.
2. That vide order dated 27/02/2020 this Hon'ble Tribunal had directed NTPC Ltd. to install the FGD plant at its Sipat unit within a period of 6 months and to ensure to Tarpaulin covering of Coal wagons within one month.
3. I submit that the order dated 27/02/2020 in O.A. No. 459/208 was challenged by NTPC Ltd. before the Hon'ble Supreme Court of India in Civil Appeal No. 2728/2020. Vide its order dated 21/07/2020, the Hon'ble Supreme Court of India has disposed-off the Appeal by extending the timelines as follows:



*Handwritten signature*

- i. For setting-up of FGD plant, the timelines were extended in terms of the CPCB notification dated 11/12/2017.
  - ii. With regard to the Tarpaulin covering of the wagons, a further one month time was granted from 21/07/2020.
4. That the Hon'ble Supreme Court has, while extending the period for installation of FGD plant, directed the Respondent No.1/NTPC Ltd. to file quarterly progress report before this Hon'ble Tribunal.
5. In terms of the order dated 21/07/2020 passed by the Hon'ble Supreme Court of India, the status of work progress in setting-up of the FGD plant as on 21/12/2020 is as per **Annexure-A/1**. I submit that the **Annexure-A/1** may be treated as part and parcel of the present affidavit.



*Jayant*  
**DEPONENT**

**VERIFICATION**

Verified at Sipal on this 21<sup>st</sup> day of December, 2020 that the contents of my above affidavit from paras 1 to 5 are true and correct to my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.



*[Signature]*

SOLEMNLY AFFIRMED ON SWORN BEFORE ME BY THE WITHIN NAMED

Mukesh Singh Keshari  
 S/o Lt. G.S. Keshari  
 EXIG Deptt. Sipal

RAMADHAN BUNKAH  
 Notary  
 Raigarh, Distt-Bilaspur  
 21/12/2020

*Jayant*  
**DEPONENT**

Status report of Wet Flue Gas Desulphurization ( WFGD) System installation at NTPC-Sipat

Out of the total capacity of Sipat station, installation of FGD for 66% of its capacity has been awarded and for balance 34% capacity, award process is in progress. Details is given as below:

Project Name:	3 x 660 MW Sipat stage-I (Unit 1, 2 & 3) : Wet Flue Gas Desulphurization (WFGD) System Package. Date of Notification Of Award - 24 <sup>th</sup> May 2019
Agency Name	GE Power India Limited (GEPIL)
LOA Value (Cr) of Stage#1 units ( Unit 1, Unit #2 & Unit#3)	Award value: ₹ 701.69 Cr First Contract- INR 426.13Cr (Ex Works Supply) Second Contract - INR 275.56 Cr (All Services )
Status	Work in progress in Stage#1 units ( Unit#1 , Unit#2 & Unit #3). NTPC is putting in all efforts for commissioning of FGD within timelines as stipulated by Hon'ble Supreme Court of India

2 x 500 MW Sipat stage -II : Wet Flue Gas Desulphurization ( WFGD) System status

Project Name:	2X 500 MW Sipat stage -II( Unit 4 & Unit 5) : Wet Flue Gas Desulphurization (WFGD)
Status	Notice inviting tender (NIT) has been published. Bid date had to be extended and next extended Bid Opening Date is 04.01.2021. Expected date of award of contract is by 30.04.2021 & expected to be commissioned within timelines as stipulated by Hon'ble Supreme Court of India

**Status of work progress w.r.t. Project Schedule as on 21.12.2020 for Stage#1 Units ( Unit 1, 2 &3)**

S.No.	Activity	Duration in months from Notification of Award		Unit # 1 /Unit # 3		Unit # 2		Status of work progress as on 21.12.2020
		Start	Finish	Start	Finish	Start	Finish	
1	Basic Engg.	0	4	23-May-19	23-Sep-19	23-May-19	23-Sep-19	Completed
2	Detailed Engg.	-	12	---	23-May-20	---	23-May-20	475 No.s of drawings approved. Agency (M/s GEPIL) is being followed up for earliest completion of Engg Activities.
3	Bought Out Item (BOI)(Ordering )	3	8	---	23-Jan-20	---	23-Jan-20	Major critical 46 BOI ordered.
4	Manufacturing & Supply of Equipments	7	20	23-Dec-19	23-Jan-21	23-Mar-20	23-Apr-21	Manufacturing of equipment started.  437 No.s of Absorber shell plates received at site. Another lot in transit from China near Singapore Port. Balance C276 plates manufacturing is ongoing at RUNBANG, China and progressive dispatch followed up.  All 6 booster fan motors received at Site.

5	Manufacturing & Supply of gate, support structure, actuators etc. required for FGD inlet duct connection with ID-Chimney duct	-	12	---	23-May-20	---	23-May-20	Unit # 2 Bypass Damper placed and one booster fan inlet duct work also completed in Nov20. Bypass damper for Unit 1 received at site And for Unit 3 manufacturing completed and is in transit from Nasik. Structure 2,838 MT (Approx.) received at site.
6	Civil & Structural works	3	23	23-Aug-19	23-Apr-21	23-Nov-19	23-Jul-21	<p><b>CIVIL WORKS :-</b> <u>(Actual Site progress Pictures attached)</u></p> <p><b><u>Unit# 1</u></b></p> <p>a) Chimney Raft casting completed. Slip form fabrication work in progress. Booster Fan raft casting 1<sup>st</sup> lift completed for both fan.</p> <p>b) Absorber 1:- Civil work completed and Absorber mechanical erection work in progress. Erection of 2<sup>nd</sup> shell completed.</p> <p><b><u>Unit # 2</u></b></p> <p>a) Chimney, Raft completed for all 4 sections.</p> <p>b) Raft casting 1<sup>st</sup> lift completed for booster 2A. Excavation work i/p for booster fan 2B</p> <p>c) Absorber 2:- Ring beam placed. Sand filling i/p.</p>

								<p><b>Unit# 3</b></p> <p>a) Chimney slipping started on 6<sup>th</sup> Dec 20. Chimney shell work in progress and completed up to 13 mtr height.</p> <p>b) Excavation work i/p for booster fan 3A &amp; duct foundations.</p> <p>c) Absorber 3:-Civil foundation work completed. Mechanical erection work will start from 24<sup>th</sup> Dec20.</p> <p><b>Common facilities</b></p> <p>a) Civil foundations of Process water tank I &amp; II completed. Tank pre assembly work in progress</p> <p>b) Civil foundations of HC feed tank &amp; Aux Absorber Tank completed.</p> <p>c) Electrical control building: Plinth beam casting completed, backfilling is in progress.</p> <p>d) Ball Mill foundation 1<sup>st</sup> lift completed.</p> <p>e) Ball mill building reinforcement in progress.</p> <p>f) Crusher house reinforcement in progress.</p> <p>g) Gypsum Storage shed reinforcement work i/p</p>
7	Mechanical Equipment erection	12	26	23-May-20	23-Jul-21	23-Aug-20	23-Oct-21	<p>a) Mechanical sub contract awarded by M/s GEPIL to M/s Mecwel. Vijaywada</p> <p>b) U2 bypass damper work completed</p> <p>c) Duct Pre assembly work i/p (100mt aprx completed)</p> <p>d) Tank Pre assembly work i/p</p>

8	Electrical and Control & Instrumentation work	16	29	23-Sep-20	23-Oct-21	23-Dec-20	23-Jan-22	Rigorously following up with the Agency. NTPC Committed to start on schedule time.
9	Commissioning of FGD system	-	30	---	23-Nov-21	---	23-Feb-22	NTPC Committed to finish on schedule time.
10	Completion of Facilities		32 (U #1) 31(U# 3) 35 (U # 2)	---	23-Jan22 23 Dec21 23 April 22	---	23-Apr-22	NTPC Committed to finish on schedule time.

1. Chimney Unit # 1



## 2. Chimney Unit # 2



3. Chimney Work Unit # 3,



### 4. Absorber Unit # 1



5. Absorber Unit # 3



6. Absorber Unit # 2



### 7. Primary HC feed tank



8. Process Water Tank 1 & 2



### 9. Aux Absorber Tank



10. Electrical control building



# 11. Crusher House



12. Tank pre assembly



### 13. Gypsum Storage



# 14. Duct Pre assebly

